

Ministries, State Governments and other stakeholders. Based on the comments received from various quarters, draft scheme guidelines have been prepared and the same have been referred to an Expert Committee constituted for critical appraisal and suggestions on strategies, funding pattern and other features of the Rajiv Awas Yojana. Budget allocation under RAY for the year 2010-11 is Rs. 1270 crores.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Setting up of Ministry of Disability Affairs

2910. SHRIMATI BRINDA KARAT: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any proposal for setting up of a separate Ministry for Disability Affairs as directed by the Eleventh Plan; and
- (b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) Presently there is no proposal for creation of a separate Ministry to deal with disability matter. The subject is allocated to Ministry of Social Justice and Empowerment under the allocation of Business Rules.

Necessity of Civil Nuclear Liability Bill

†2911. SHRI SHIVANAND TIWARI:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the passage of Civil Nuclear Liability Bill in India is necessary for working under Indo-American nuclear treaty;
- (b) if so, the reaction of Government in this regard;
- (c) whether the need for passage of the above bill is also for the establishment of atomic industry with other countries of the world; and
- (d) if so, the facts thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) to (d) The Bill aims to provide prompt compensation to victims of a nuclear incident. Enactment of a legislation which provides for nuclear liability that might arise due to a nuclear incident will also enable India to join an appropriate international liability regime. An adequate liability regime in India is

†Original notice of the question was received in Hindi.

also considered essential for the growth of India's nuclear sector. This would also facilitate cooperation on the basis of India's civil nuclear cooperation agreements with other countries including with the USA. To achieve this, the Civil Liability for Nuclear Damage Bill 2010 is likely to be introduced in the Lok Sabha during the current session of Parliament.

Nuclear Damage Bill

2912. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government proposes to bring forward draft of the Civil Liabilities for Nuclear Damage Bill during the current session of Parliament; and

(b) whether before introduction of the above mentioned Bill, Government propose to talk to other opposition parties so as to remove differences over the mechanism of payment of compensation in case of accident and other deficiencies in the Bill, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN):

(a) The Civil Liability for Nuclear Damage Bill 2010 is likely to be introduced in the Lok Sabha during the current session of Parliament.

(b) Government would take all steps as considered necessary for the passage of the proposed Bill.

Problems of Indian Nuclear Industry

2913. SHRI MANOHAR JOSHI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Indian Nuclear Industry has been struggling with tackling the embargoes;

(b) if so, the details thereof;

(c) whether Government is aware that most of our Research and Development efforts have been spent on import substitution due to lack of infrastructure and resources;

(d) if so the details thereof;

(e) whether it is a fact that though we can develop the required reactor technology, but it would take a long time and efforts to bring it to the international level; and

(f) if so, the steps that are being taken by Government in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN):

(a) and (b) Indian nuclear industry has been able to overcome the difficulties arising out of